O.A.NO.1008/92.

Date of Order:15-1-1993.

Between:

D.V.N.Satyanarayana Murthy.

.. Applicant.

and

1. Executive Engineer, Postal Civil Division,
   Endoments Building, Tilak Road, Hyderabad.

2. Assistant Engineer, Postal Civil Sub Division,
   9-24-12, Second Floor, P.M.G's Office Building,
   C.B.N.Compound, Visakhapatnam.

.. Respondents.

For the Applicant: Mr.K.Venkateswara Rao, Advocate
For the Respondents: Mr.M.Jaganmohan Reddy, Addl.CGSC.

CORAM:

THE HON'BLE MR.R.BALASUBRAMANIAN : MEMBER(ADMN)

AND

THE HON'BLE MR.C.J. ROY : MEMBER (JUDL)

The Tribunal made the following Order:-

When the case was called Shri M.Jaganmohan Reddy, learned counsel for the respondents wanted further 2 weeks time to file the counter.

List this case on 8-2-1993.

The Interim order is extended till 15-2-93.

Deputy Registrar(J)
19|93

To

1. The Executive Engineer, Postal Civil Division,
   Endoments Building, Tilak Road, Hyderabad.

2. The Assistant Engineer, Postal Civil Sub Division,
   9-24-12, Second Floor, P.M.G's Office Building,
   C.B.N.Compound, Visakhpatnam.

3. One copy to Mr.K.venkateshwara Rao, Advocate, 16-11-418/3/2,
   Moosarambagh, Hyderabad.

4. One copy to Mr.M.Jagammohan Reddy, Addl.CGSC.CAT.Hyd.

5. One spare copy.

pvm,

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
    HYDERABAD BENCH: AT HYDERABAD


THE HON'BLE MR.                    V.C.

                AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

                AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:M(J)

                AND

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)


Dated: 15-1-1992

ORDER/JUDGMENT:

---

R.A./ C.A./M.A.No.

                in

O.A.No.    1008/92

T.A.No.              (W.P.No.              )


Admitted and Interim Directions issued

Allowed           List the case on 8/2/93

Disposed  of with directions

Dismissed

Dismissed as  with drawn

Dismissed for default

M.A.Ordered/Rejected

No order as to costs.

pvm.